

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF EAGLE HOME APPLIANCES PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
(1)	(2)	(3)
1.	Name of corporate debtor	EAGLE HOME APPLIANCES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11/01/1965
3.	Authority under which corporate debtor is incorporated / registered	ROC -Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26100PN1965PTC139986
5.	Address of the registered office and principal office (if any) of corporate debtor	4th Floor, Parmar Gallery, S.No.77, Shivarkar Road, Wanawadi, Pune, Maharashtra, India, 411040
6.	Date of closure of Insolvency Resolution Process	03.06.2025
7.	Liquidation Commencement Date	11.09.2026
8.	Name and registration number of the insolvency professional acting as liquidator	Mahesh G. Bagla IBBI Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207
9.	Address and e-mail of the liquidator, as registered with the Board	Address:- Flat No. C-601, Survey No. 665, Park Landmark-CD Building, Pune – 411037, Maharashtra, India Email:- maheshgbagla@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address:- Office No. 304, Gera Junction, Lulla Nagar Signal, Kondhwa Road, Pune - 40 Email:- eagleliquidation.ibc@gmail.com cirpeagle@gmail.com.

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the EAGLE HOME APPLIANCES PRIVATE LIMITED on 11.09.2026.

Sd/-
Mr. Mahesh G. Bagla
Liquidator
IBBI Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207
Authorisation for Assignment (AFA) No.: AA2/12207/02/300627/204383
Date: 17.09.2026
Place: Pune